

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No.296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.107418/2021-EXEMPTION FROM FILING O.T. and IA No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.109190/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No.13310/2021 (XI)

(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.14737/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM FILING O.T. and IA No.119308/2021-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 29-11-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Sanjay Kumar Dubey, AOR
Mr. Rakesh Kumar Tewari, Adv.
Ms. Shuchi Singh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Vivek Kumar Pandey, Adv.
Mr. Pankaj Kumar Singh, Adv.
Ms. Ranjana Singh, Adv.

M/S. Mukesh Kumar Singh And Co., AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Abhishek Tripathi, Adv.
Mr. Mukesh Kumar Singh, Adv.

Mr. Ravi Chandra Prakash, Adv.
Ms. Vani Vyas, Adv.
Mr. Amit, Adv.

For Respondent(s) Mr. Gaurav Mehrotra, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. harsh Vardhan Kediya, Adv.
Mr. Mohd. Shaz Khan, Adv.
Mr. Abhinav Singh, Adv.
Mr. Akber Ahmad, Adv.
Ms. Maria Fatima, Adv.

Mr. Kunwar Siddharth Singh, Adv.
Ms. Amita, Adv.
Mr. Prashant Agarwal, Adv.
Mr. Vipin Kumar Saxena, Adv.
Mr. Anbarasan Nathar Paul, Adv.
Mr. Vipin Sandu, Adv.
Mr. Amit, AOR

M/S. Mukesh Kumar Singh And Co., AOR

Mr. Pradeep Misra, AOR
Mr. Abhilash Kumar Singh, Adv.
Mr. Abhitosh Kr. Singh, Adv.
Mr. Suraj Singh, Adv.
Mr. Bhuwan Chandra, Adv.
Mr. Manoj Kr. Sharma, Adv.

Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. Alok Pandey, Adv.
Mr. Prateek Som, Adv.
Mr. Sudhir S. Rawat, Adv.

Mr. Sanveer Mehlwal, Adv.
Ms. Geetanjali Mehlwal, Adv.
Mr. M.C. Dhingra, Adv.
Mr. Gaurav Mehrotra, Adv.
Mr. Gaurav Dhingra, AOR

Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the
respondents No.3 to 12, matters are adjourned for two weeks.

(ARJUN BISHT)
(COURT MASTER (SH))

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS